

# **THE GAUHATI HIGH COURT AT GUWAHATI**

(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

## **N O T I F I C A T I O N**

Dated Guwahati the 25<sup>th</sup> June 2014.

**No.HC.VII-280/2011/4048 /A**:- In supersession of all earlier Notifications/orders and letters relating to Casual Leave, Hon'ble the Gauhati High Court has been pleased to clarify that the maximum number of Casual Leave admissible to the Judicial Officers working in the states under the jurisdiction of the Gauhati High Court is stipulated as 12 (twelve) days in a calendar year.

By Order -

Sd/-

M.K. Bhattacharjee  
**REGISTRAR GENERAL**

Memo No.HC.VII-280/2011/4049-4062 /A, dated 25.06.2014

Copy to -

1. The Principal Accountant General (A&E), Assam, Guwahati-29/The Accountant General, Nagaland, Kohima/The Accountant General (A&E), Mizoram, Aizawl/The Accountant General, Arunachal Pradesh, Itanagar.
2. LR and Secretary to the Govt. of Assam, Judicial Department, Dispur.
3. Registrar (Vig./Judl./Admn.), Gauhati High Court, Guwahati.
4. Registrar cum Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
5. Registrar, Gauhati High Court, Kohima Bench, Kohima/Aizawl Bench, Aizawl. He is requested to circulate the above notification amongst the Judicial Officers in his state.
6. District & Sessions Judge, Kamrup(Metro), Guwahati/Kamrup, Amingaon/Barpeta/Nalbari/Darrang, Mangaldoi/Sonitpur,Tezpur/Lakhimpur, North Lakhimpur/Dhemaji/Dibrugarh/Tinsukia/Sivasagar/Jorhat/Golaghat/Nagaon /Morigaon/Cachar,Silchar/Karimganj/Hailakandi/Dhubri/Goalpara/Kokrajhar /Bongaigaon/Udalguri.
7. Member Secretary, ASLSA, Guwahati/Principal Judge, Family Court No. 1 & 2, Kamrup, Guwahati & Cachar, Silchar/Presiding Officer, Industrial Tribunal, Guwahati, Dibrugarh and Silchar/Presiding Officer, Labour Court, Guwahati and Dibrugarh/Judge, Designated Court, Assam, Guwahati/ Special Judge, Assam, Guwahati/Special Judge, CBI, Assam, Guwahati/ Special Judge, CBI Addl. Court No 1 & 2, Assam, Guwahati /Presiding Officer, State Appellate Tribunal and Member, MACT, Kamrup, Guwahati/ Member, MACT, (No. 2 & 3) Guwahati, Nalbari, Barpeta, Dhubri, Silchar and Nagaon.
8. Joint Registrar ( ), Gauhati High Court, Guwahati.

9. Joint Registrar, Gauhati High Court, Itanagar Bench, Naharlagun. He is requested to circulate the above notification amongst the Judicial Officers in his state.
10. Chief Judicial Magistrate, Kamrup(Metro), Guwahati/Kamrup,Amingaon/Barpeta/Nalbari/Darrang,Mangaldoi/Sonitpur,Tezpur/Lakhimpur, North Lakhimpur/Dhemaji/Dibrugarh/Tinsukia /Sivasagar /Jorhat/Golaghat/Nagaon/Morigaon/Cachar, Silchar/Karimganj/ Hailakandi /Dhubri/Goalpara/Kokrajhar/Bongaigaon/Udalguri.
11. Deputy Registrar ( ), Gauhati High Court, Guwahati.
12. Systems Analyst, Gauhati High Court, Guwahati.  
He is directed to upload the above notification in the official website of the Gauhati High Court.
13. Administrative Officer (Judicial) [Apptt./Acctts./Correspondence], Gauhati High Court, Guwahati.
14. C.A. to Registrar General, Gauhati High Court, Guwahati.

*25/6/14*  
**REGISTRAR GENERAL**

*W.H.ale*  
25.06.14